

Central Administrative Tribunal, Principal Bench

14

Original Application No. 1682 of 2000

New Delhi, this the 24th day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. M.P. Singh, Member(A)

Soram Singh
s/o late Shri Paltu Singh
r/o 5/180, Amar Colony
East Gokulpuri
Shahdara, Delhi

- Applicant

(By Advocate: Shri R.K. Shukla)

Versus

Union of India, through

1. Secretary
Ministry of Finance
North Block, New Delhi
2. Engineer-in-Chief(ENC Branch)
Army Hqrs., DHQ P.O.
Kashmir House, New Delhi
3. The Commander Works Engineer
29J, The Mall
Meerut Cantt., U.P.
4. Garrison Engineer (North)
Meerut Cantt., U.P.

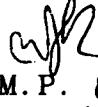
- Respondents

(By Advocate: Shri R.P. Aggarwal)

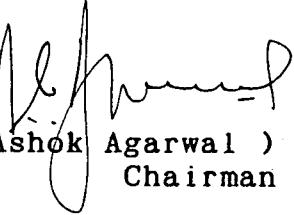
O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

On application made by Shri R.K. Shukla, learned counsel appearing on behalf of applicant, leave is granted to withdraw the petition. No order as to costs.


(M.P. Singh)
Member(A)

/dkm/


(Ashok Agarwal)
Chairman